

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016**

**Name of the Corporate Debtor :Indian Pulp & Paper Pvt. Ltd. ; Date of commencement of CIRP : 22-07-2022 ; List of Creditors as on : 27-03-2023**

**List of operational creditors (Government dues)**

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Regional Provident Fund Commissioner	04.08.2022	6,64,845.00	6,64,845.00	Provident Fund dues		-	NO	-	-	-	-	-	
2	Office of the Joint Commissioner & Charge officer Lalbazar & Radhabazar charge	05.08.2022	2,78,777.00	2,78,777.00	GST & CST		-	NO	-	-	-	-	-	
3	ESI SRO Barrackpore	02.08.2022	3,45,58,077.00	3,35,427.00	ESI Claims		-	NO	-	-	-	3,42,22,650.00	-	
4	Income Tax Authority	19.10.2022	3,88,009.00	3,88,009.00	Income Tax		-	NO	-	-	-	-	-	
5	WBSEDCL	29.11.2022	3,20,12,379.14	3,20,12,379.14	Electricity DEPT		3,00,00,000.00	NO	-	-	-	-	-	Bank Guarantee issued by PNB of Rs. 3 crore in favour of WBSEDCL .
	<b>5</b>		<b>6,79,02,087.14</b>	<b>3,36,79,437.14</b>			<b>3,00,00,000.00</b>		<b>-</b>	<b>-</b>	<b>-</b>	<b>3,42,22,650.00</b>	<b>-</b>	